

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO.932
ANSWERED ON 05.02.2026

SHARE OF FUNDS TO STATE GOVERNMENTS UNDER SBM

932. SHRI BAPI HALDAR

Will the Minister of JAL SHAKTI be pleased to state:

(a) the details of the share of funds the Union Government allocated to the State Governments under Swachh Bharat Mission (SBM)-Gramin and Urban during the last eleven years, year-wise and State-wise; and

(b) the details of the share of funds owed to the State Governments for Swachh Bharat Mission-Gramin and Urban during the said period, year-wise?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) The details of the Central share funds allocated to the State/UT Government under Swachh Bharat Mission (SBM)-Gramin [SBM(G)] during the last eleven years, year-wise and State/UT-wise are given at **Annexure-1**.

As per details provided by Ministry of Housing & Urban Affairs, funds under Swachh Bharat Mission (Urban) [SBM-U] are allocated for the entire mission period and not on yearly basis. The details of funds allocated to State/UT under SBM-U & SBM-U 2.0 are given at **Annexure-2**.

(b) Sanitation is a State Subject. SBM(G) is a Centrally Sponsored Scheme implemented by the State Governments. Since SBM(G) is a demand driven scheme, funds are allocated to the States/UTs in a consolidated manner at the beginning of each financial year based on the projected demands by the States/UTs in their Annual Implementation Plan (AIP), previous performance of the States/UTs and budget allocated for SBM(G) during the financial year. Subsequently, allocated funds are released during the year to the States/UTs based on their utilization & demand as per extant guidelines of Department of Expenditure and the programme guidelines.

As per details provided by M/o Housing & Urban Affairs, Central share of funds under SBM-U are released to the States/UTs in the form of grant-in-aid on the basis of demand made by States/UTs with due approval of State Level Technical Committee (SLTC) and as per the operational guidelines of SBM-U. Funds under SBM-U/SBM-U 2.0 are released to the States/UTs. Therefore, no funds are owed to State/UTs Government.

Annexure-1

Statement referred to in part (a) of the reply to Lok Sabha Unstarred Question No.932
answered on 05-02-2026

**State/UT-wise and year-wise, central share funds allocated to the State/UT Governments under SBM(G) during
the last eleven years**

Rs in Crore												
S.N.	State/UT	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	A & N Islands	0.00	3.40	3.00	30.72	9.40	3.24	15.43	0.00	1.37	1.00	6.39
2	Andhra Pradesh	262.25	336.74	342.21	1219.88	1381.18	395.76	393.47	437.64	676.79	0.00	270.16
3	Arunachal Pradesh	29.23	38.71	65.09	137.30	51.31	61.01	23.40	23.03	29.43	15.81	14.82
4	Assam	205.08	595.66	800.00	1171.95	882.09	612.66	542.60	513.56	495.71	417.77	356.15
5	Bihar	337.33	633.40	263.73	875.92	5887.48	3419.65	776.94	651.54	1544.86	700.00	475.73
6	Chhattisgarh	110.39	144.72	584.46	677.83	448.50	187.15	121.68	207.58	355.07	83.98	182.10
7	D & N Haveli	0.00	0.00	0.00	17.68	1.06	4.83	8.57	5.75	1.63	0.00	0.71
8	Daman & Diu	0.00	0.00	0.00	2.00	0.19	1.93	0.00	0.00	0.00	0.00	0.00
9	Goa	10.03	3.73	11.68	0.52	0.00	0.28	19.24	61.27	34.38	19.61	14.32
10	Gujarat	312.13	478.22	1302.46	466.04	465.83	314.83	499.20	342.73	284.68	109.61	200.00
11	Haryana	33.94	97.92	158.60	39.66	227.19	138.84	220.75	181.80	202.77	0.00	100.00
12	Himachal Pradesh	130.40	19.85	234.60	20.68	129.28	71.34	37.88	269.13	198.07	42.00	44.17
13	Jammu & Kashmir	103.08	18.39	59.51	202.38	682.93	424.36	64.89	246.98	494.20	251.00	245.00
14	Jharkhand	46.10	97.32	455.46	698.66	753.04	473.57	429.67	148.51	300.64	50.00	107.85
15	Karnataka	314.88	729.17	419.56	983.39	739.74	244.97	227.75	0.00	665.34	46.00	200.00
16	Kerala	33.97	23.47	196.51	59.36	53.10	153.37	137.01	34.68	308.04	0.00	50.00
17	Ladakh	0.0	0.0	0.0	0.0	0.0	0.0	3.93	14.25	17.30	8.00	10.20
18	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	7.74	1.00	2.70
19	Madhya Pradesh	69.46	746.22	1210.77	1380.61	1181.89	331.99	493.98	668.96	411.14	113.39	242.10
20	Maharashtra	236.11	1014.30	528.94	1235.34	2709.52	679.67	340.62	1372.73	1740.11	110.45	463.26
21	Manipur	21.22	44.19	54.49	77.02	75.06	86.62	61.29	48.34	51.45	5.10	2.00
22	Meghalaya	8.21	71.30	151.41	153.89	140.57	74.67	226.59	165.71	92.13	41.51	107.64
23	Mizoram	10.35	10.55	21.97	46.24	25.46	17.61	21.93	17.62	19.67	4.99	17.68
24	Nagaland	42.63	34.38	64.12	71.41	119.86	56.08	57.80	18.02	39.44	31.07	27.59
25	Odisha	131.68	571.50	976.22	457.02	2735.31	2044.37	58.92	0.00	0.00	47.00	200.00
26	Puducherry	2.00	4.40	0.00	50.25	20.00	12.00	10.11	6.89	37.80	0.00	5.00
27	Punjab	39.65	39.06	197.02	283.48	71.45	112.35	78.82	52.87	168.19	54.81	92.48
28	Rajasthan	274.24	938.73	1254.60	981.51	865.88	666.95	569.78	551.85	624.90	70.00	230.00
29	Sikkim	7.78	6.12	14.08	20.72	23.02	12.41	13.79	19.73	23.17	8.88	14.79
30	Tamil Nadu	205.12	78.94	537.02	865.94	760.99	229.00	294.67	26.29	421.10	239.74	300.00
31	Telangana	211.26	456.69	135.72	481.94	1030.10	257.27	262.16	180.67	542.94	25.00	164.07
32	Tripura	56.16	48.85	49.97	24.00	116.93	81.06	52.00	84.19	128.29	71.58	75.22
33	Uttar Pradesh	260.71	1626.63	853.33	3257.37	7824.88	2249.94	1790.48	1825.85	1529.38	2519.62	1309.40
34	Uttarakhand	40.55	140.02	500.00	146.69	211.07	93.80	132.36	78.17	92.61	63.75	48.68
35	West Bengal	383.72	1044.60	657.51	583.23	534.26	808.18	675.90	645.08	848.16	720.00	475.51
	Total	3929.66	10097.18	12104.04	16720.63	30158.57	14321.76	8663.61	8901.42	12388.50	5872.67	6055.72

Statement referred to in part (a) of the reply to Lok Sabha Unstarred Question No.932
answered on 05-02-2026

The details of funds allocated to State/UT under SBM-U & SBM-U 2.0

Rs. in crore

S. No.	States/Uts	Mission Allocation	
		SBM – U (2014-2021)	SBM-U 2.0 (2021-2026)
1	Andaman and Nicobar	3.52	8.60
2	Andhra Pradesh	571.33	1413.30
3	Arunachal Pradesh	36.28	129.00
4	Assam	244.30	503.50
5	Bihar	556.68	1204.80
6	Chandigarh	28.02	45.20
7	Chhattisgarh	357.85	727.30
8	Dadra Nagar Haveli and Daman & Diu	6.71	31.20
9	Delhi	349.75	1192.60
10	Goa	17.09	77.80
11	Gujarat	834.15	1918.90
12	Haryana	287.08	645.70
13	Himachal Pradesh	43.95	156.70
14	Jammu and Kashmir	200.63	429.90
15	Jharkhand	258.71	519.00
16	Karnataka	820.96	2245.30
17	Kerala	219.99	875.10
18	Ladakh	0.00	62.70
19	Madhya Pradesh	920.04	2200.20
20	Maharashtra	1677.80	3758.50
21	Manipur	83.10	96.20
22	Meghalaya	24.12	67.30
23	Mizoram	49.02	82.50
24	Nagaland	53.49	158.88
25	Odisha	372.02	821.40
26	Puducherry	28.94	83.21
27	Punjab	364.02	1054.20
28	Rajasthan	705.46	1765.80
29	Sikkim	11.52	19.40
30	Tamil Nadu	1200.50	3296.70
31	Telangana	413.74	1067.30
32	Tripura	100.37	85.30
33	Uttar Pradesh	1740.98	4073.80
34	Uttarakhand	112.00	343.40
35	West Bengal	911.34	1449.30

(As informed by M/o Housing & Urban Affairs)